COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015

Dated: 5th December, 2017

In the matter of:

Tata Power Delhi Distribution Ltd..... Appellant(s)Vs.Delhi Electricity Regulatory Commission

.... Respondent(s)

<u>ORDER</u>

This matter could not be taken up due to administrative reasons.

List the matter on 30.01.2018.

COURT MASTER